## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 294 OF 2015 & IA NO. 142 OF 2016

Dated: 7<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

SRM Power Pvt. Ltd. .... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. Sandeep Grover

Mr. Pankhuri Bhardwaj for R-2 to 4

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.12.2017**.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd